Income Tax and Central Excise daes against M/s. I.T.C. Ltd.

3749. SHRI SARADA MOHANTY:
SHRI ANANTRAY
DEVSHANKER DAVE:
SHRIMATI MIRA DAS:
SHRI CHIMANBHAI MEHTA:

SHRI J. S. RAJU:

Will the Minister of FINANCE be pleased to refer the answer to Unstarred Question 297 given in the Rajya Sabha on 3rd September, 1991 and state the progress of investigation of Enforcement Directorate after taking over the cases relating to M/s. ITC Ltd. from Directorate of Revenue Intelligence?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR) RAMESHWAR THAKUR): The Unstarred Question No. 297 replied in Rajya Sabha on 3rd September, 1991 related to the Central excise and income tax dues against cigarette companies including I.T.C. limited and the show cause notices pending adjudication against these companies. None of these cases was taken over by the Enforcement Directorate. As such, the question of any progress of investigation by the Enforcement Directorate in those cases does not arise.

पिछले एक वर्ष के दौरान छापेगए नोट श्रीर डाले गए सिल्के

3750 श्री शंकर दयाल सिंह: क्या वत्त मंत्री यह बताने की कपा करेंगे कि:

- (क) भारतीय नोटों की छपाई श्रीर सिक्कों की ब्लाई देश श्रीर विदेशों में कहां-कहां की जा रही है ;
- (ख) पिछले एक वर्ष के दौरान देश में और विदेशों में कितने मूल्य की मुद्रा की छपाई तथा ढलाई हुई है; और
- (ग) सरकार भारतीय मुद्रा की छपाई ग्रीर ढलाई स्वदेल में ही कराना

जुतिश्वित करने के निर्∓गा उगाय कर रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह): (क) करेंसी नोट भारत में करेंसी नोट प्रेस. नासिक और बैंक नोट प्रेस देवास में छापे जाते हैं और सिक्के बम्बई, कलकता, हैदराबाद और नौएडा स्थित सरकारी टकसालों में ढाले जाते हैं। विदेश में नतो करेंसी नोट छपवाए जाते हैं और नही सिक्के ढलवाए जाते हैं।

(ख) भारत में वर्ष 1991-92 कें दौरान छापे गए करेंसी नोटों ग्रौर ढाले गए < सिक्कों का मूल्य निम्नलिखित है:---

(करोड़ रुपए)

करेंसी नोट

15546.8

सिवके

93

(ग) उपर्युक्त (क) के उत्तर को ध्यान में रखते हुए प्रक्रन उत्पन्न नहीं होता ।

Premium collected towards health Insurance Schemes

3751. DR YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

- (a) what are the company-wise details of total premium collected by General Insurance Companies towards Health Insurance Scheme and what is the total amount of claim during the last three years; and
- (b) what is the year-wise outstanding claim amount for the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI